

**SCHEDULE I  
FORM A**

**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE AUTOTECH FORGE PRIVATE LIMITED**

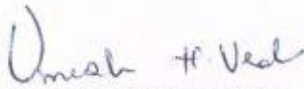
1.	NAME OF CORPORATE PERSON	Shree Autotech Forge Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	02/06/2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC, Gujarat
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U27100GJ2005PTC046171
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Aditya Heights, C-601, Opp. Copper Heights, Sadhu Vaswani Road, Rajkot - 360002
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31 <sup>st</sup> May, 2017
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Umesh Harjivandas Ved IBBI Registration no.: IBBI/IPA-002/IP-00179/2016-2017/1305 Address: 304, Shoppers Plaza - V, Opp. Municipal Market, C G Road, Navranpura, Ahmedabad - 380009 Mail id: umesh@umeshvedcs.com Phone: 30070889-90
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30 <sup>th</sup> June, 2017

Notice is hereby given that the SHREE AUTOTECH FORGE PRIVATE LIMITED has commenced voluntary liquidation on 31<sup>st</sup> May, 2017.

The stakeholders of SHREE AUTOTECH FORGE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 30<sup>th</sup> June, 2017, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**UMESH HARJIVANDAS VED**  
(Liquidator)

Date: 02.06.2017  
Place: Ahmedabad